

LOK SABHA

Friday, 29th November, 1957.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Naga Hills Area

\*630. { Shri Panigrahi:  
Shri D. C. Sharma:  
Sardar Iqbal Singh:  
Shri N. R. Munisamy:

Will the Minister of Home Affairs be pleased to state the recent steps taken in the direction of establishing perfect law and order in the Naga Hills area?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The steps suggested by the Kohima Convention have been taken. The Naga Tuensang Area Bill has been passed by Parliament and authorities are vigilant and continue to take necessary steps for the maintenance of law and order.

Shri Panigrahi: May I know whether after the Kohima Convention several instances of Naga hostiles' raids in Manipur have been reported?

Shri Datar: That is true to a certain extent. There have been. In fact, today, I have answered one unstarred question in this very respect.

Shri Panigrahi: May I know whether one Police Inspector and one man from the Intelligence Branch have been reported missing in that area?

Shri Datar: I cannot give offhand this particular information.

Shri N. R. Munisamy: In view of this difficult position because of infiltration and depredations by hostile Nagas into the villages, may I know whether any security measures have been taken or tightened up in that area?

Shri Datar: Government are aware of their obligations in this respect and all security arrangements are being made.

Shrimati Manjula Devi: May I know whether the present military set up would continue to maintain law and order there?

Shri Datar: Naturally, every Government has to maintain law and order.

Shrimati Manjula Devi: I am asking about the present military set up.

Shri Datar: All set up; whether military or otherwise have to maintain law and order.

Shri Hem Barua: May I know whether Government are aware of the fact that consequent on the Kohima Convention, the Naga hostiles have, in a largely attended meeting somewhere in the Mokokchung Subdivision, decided to gear up their activities as soon as the one unit administrative arrangement comes into existence?

Shri Datar: There may be some dissatisfied elements. But, on the whole this new Bill has given whole satisfaction.

Shri Hem Barua: May I know whether the award that has been made by the Government of Assam on Phizo's head of Rs. 10,000 has been withdrawn or it still exists?

**Shri Datar:** I would not like to answer this question at this stage.

**Shri Hem Barua:** Is it in the public interest?

**Mr. Speaker:** The hon. Member can judge for himself; the hon. Member's question is so directed that it is merely for the sake of asking a question.

**Shri Hem Barua:** This concerns law and order.

**Mr. Speaker:** If the reference is to law and order, I cannot force him. Next question.

**Shri Hem Barua:** This is a very important question.

#### Central National Herbarium

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\*631. { **Shri Subodh Hasda:**  
      **Shri R. C. Majhi:**

Will the Minister of Education and Scientific Research be pleased to state:

(a) the approximate cost for implementing the scheme for the development of the Central National Herbarium in the Botanical Garden, Sibpur, West Bengal; and

(b) the steps so far taken for its implementation?

**The Deputy Minister of Education and Scientific Research (Shri M. M. Das):** (a) About Rs. 14,65,000/-

(b) The Sibpur Herbarium was taken over from the Government of West Bengal with effect from the 1.4.1957. Proposals for its development into a National Herbarium are under consideration.

**Shri Subodh Hasda:** May I know the terms and conditions under which the Herbarium has been taken over from the Government of West Bengal?

**Shri M. M. Das:** There are a number of terms and conditions under which the Central Government has taken over this Herbarium from the

West Bengal Government. Two or three are most important; I will tell them. One is that the West Bengal Government will give three acres of land in the Sibpur Botanical Gardens for housing this Herbarium and the headquarters of the Botanical Survey of India. So far as administration is concerned, the ultimate administration will lie in the hands of the Central Government. For the day to day administration, a Governing body will be set up consisting of five members, three representatives of the Central Government and two from the State Government. The third condition is, the Herbarium and the headquarters of the Botanical Survey of India will not shift from Calcutta.

**Shri Subodh Hasda:** May I know whether there is any other Herbarium established in the country and whether any steps are taken in that direction?

**Shri M. M. Das:** The Botanical Survey of India has got proposals for establishing four Zonal Herbaria attached to the four zonal offices, one in Dehradun for northern India, another in Shillong for Eastern India, another in Poona for western India and another in Coimbatore so far as south India is concerned. In addition to these, another Herbarium is being constructed in Lucknow under the Council of Scientific and Industrial Research. This Herbarium is mainly meant for only those herbs and plants which have some economic importance to India.

**Shri M. Elias:** May I know whether the Government is aware that due to certain traffic accident inside the Botanical Garden and subsequent ban of traffic inside the garden, the visitors are facing very great difficulty in moving around this beautiful garden and if so what action Government has taken to remedy this situation?

**Mr. Speaker:** It does not arise out of this question.